

that the 'Interim Resolution Professional' shall defray day to day expenses and also remuneration payable to him and shall carry forward the resolution process. However, the 'Committee of Creditors' shall not take any decision till further orders.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[V.P. Singh]
Member (Technical)

/ns/gc/